## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

Appeal No.22/252/(ND)/2018

In the matter of

Peerless Properties (P) Limited & Ors.

....PETITIONER

**SECTION:** 

**Under Section 252** 

Order delivered on 10.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: -

For the Respondent/Corporate Debtor: -

## **ORDER**

None appears for the petitioner. For the appearance of the petitioner, post the matter on 22.1.2018, failing which, the petition will be dismissed for non-prosecution.

List on 22.1.2018.

(R. VARADHARA)AN)
MEMBER (JUDICIAL)

Surjit 09.1.2018